## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 7-6/2002

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.08.2017** 

NAME OF THE COMPANY: Agvind Mohan John V/s Moham Cartlan Hotel

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act of 2013

1956

Sl. NO.

Name

**Designation** 

Representation

<u>Signature</u>

SAURABH ADHIKARY ADV PETITIONER

## CP No.76/2002

Advocate Sh. Saurabh Adhikari, proxy for Sh. Udai Chandani, Advocate for the respondent. He informed that the appeal is pending before the Lucknow Bench of Hon'ble Allahabad High Court and the stay granted therein is still continue.

Hence, the matter is adjourned to 19th September, 2017.

Dated:24.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash